

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Shri Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri A.H.Jung, Member

Petition No.5/2002

In the matter of

Revised Tariff for Thermal Power Station II of NLC for the period from 2001-2002 to 2003-2004.

And in the matter of

Neyveli Lignite Corporation Ltd.

...**Petitioner**

Vs

1. Tamil Nadu Electricity Board, Chennai
2. Karnataka Power Transmission Corp. Ltd., Bangalore
3. Kerala State Electricity Board, Thiruvananthapuram
4. Pondicherry Electricity Deptt., Pondicherry
5. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad..**Respondents**

The following were present

1. Shri. K. Sekar, CGM(Comml), NLC
2. Shri R. Suresh (Comml), NLC
3. Shri A. Ganesan, (Comml), NLC
4. Smt. Ratna Chowdhry, DCE, NLC
5. Shri. S. Sowmyanarayanan, Consultant, TNEB
6. Ms S. Geetha, TNEB

**ORDER
(DATE OF HEARING : 25.4.2006)**

In our order dated 22.3.2006, we had directed the petitioner to file certain additional details which included the details in support of the transfer price of lignite computed by it. An affidavit has been filed on behalf of the petitioner on

31.3.2006. TNEB has disputed the correctness of the computations made by the petitioner on the lignite transfer price.

2. We direct that the question of fixation of lignite transfer price shall be considered by a one-Member Bench with Shri A.H. Jung as the Presiding Member. The one-Member Bench will make after proper study appropriate recommendations to the Commission for its consideration latest by 30.6.2006. The parties shall appear before the one-Member Bench on 9.6.2006.

Sd/-
(A.H.JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 25th April, 2006